

**IN THE INCOME TAX APPELLATE TRIBUNAL,
CUTTACK BENCH, CUTTACK**

**BEFORE S/SHRI N.S SAINI, ACCOUNTANT MEMBER
AND KULDIP SINGH JUDICIAL MEMBER**

ITA No. 381/CTK/2014
Assessment Year : 2009-2010

Orissa Stevedors Ltd., OSL Tower, Link Road, Cuttack	Vs.	ACIT, Circle 2(2), Cuttack
PAN/GIR No. AAACO 2100 L		
(Appellant)	..	(Respondent)

Assessee by : Shri S.K.Mohanty, AR
Revenue by : Shri A.K.Mohapatra, CIT, DR

Date of Hearing : 17/04/ 2017
Date of Pronouncement : 17/04/ 2017

ORDER

This is an appeal filed by the assessee against the order of CIT(A)-Cuttack, dated 13.6.2004, for the assessment year 2009-2010.

2. At the time of hearing, Id Authorised Representative of the assessee filed a petition seeking permission for withdrawal of the appeal filed by the assessee.

3. Id Departmental Representative had no objection to the withdrawal of the appeal.

4. Therefore, the appeal of the assessee is dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed

Order pronounced in the open court on 17/04/2017 in the presence of parties.

Sd/-

(Kuldip Singh)
JUDICIAL MEMBER

sd/-

(N.S Saini)
ACCOUNTANT MEMBER

Cuttack; Dated 17/04/2017
B.K.Parida, SPS

Copy of the Order forwarded to :

1. The Appellant : Orissa Stevedors Ltd., OSL
Tower, Link Road, Cuttack
2. The Respondent. ACIT, Circle 2(2), Cuttack
3. The CIT(A) Cuttack
4. Pr.CIT, Cuttack
5. DR, ITAT, Cuttack
6. Guard file.
//True Copy//

BY ORDER,

SR.PRIVATE SECRETARY
ITAT, Cuttack